

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1479
TO BE ANSWERED ON 28.07.2023

REHABILITATION OF CHILDREN

1479. SHRI VISHNU DATT SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has been looking after the interests of children of sex workers, rag pickers and street beggars, if so, the details thereof;
- (b) whether efforts are being made for their education, proper care, safe environment, mental health, rehabilitation and for their better future, if so, the details thereof and if not, the reasons therefor; and
- (c) the total number of such affected children in the country in general and in the Madhya Pradesh in particular and the number of them who have been rehabilitated during the last five years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : As informed by the National Commission for Protection of Child Rights (NCPCR), NCPCR has formulated a Standard Operating Procedure, i.e. SOP 2.0 for Care and Protection of Children in Street Situations in order to protect the interests of the children of rag pickers and street beggars. NCPCR has also held Consultative meetings in Delhi and Mumbai with various stakeholders on Elimination of Rag picking by children and their rehabilitation focusing upon not just rehabilitation of children but also on strengthening their families. NCPCR has also conducted a pan India Research Study on Educational status of Children of Traditional Sex Workers of India.

Further, Ministry of Women and Child Development is implementing Centrally Sponsored Scheme 'Mission Vatsalya' (erstwhile Child Protection Services Scheme), through the State/ UT Governments on cost sharing basis between the Central and the State Governments for delivering services for children in difficult circumstances which include institutional care and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under Mission Vatsalya Scheme, Open Shelters registered are supported to look after runaway children, missing children, trafficked children, working children, children in street situation, child beggars, and child substance abusers, children of sex worker, children affected by any natural disaster, children living in unauthorized areas/slums, children of migrant population, children of socially marginalized groups, and any other vulnerable group of children for the short term based on the need assessment of the district. These open shelters keep children away from a life in the streets. State-wise and year-wise number of children who have been rehabilitated in Open Shelters including Madhya Pradesh under Mission Vatsalya Scheme during the last five years are at **Annexure-I**.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE LOK SABHA UN-STARRED QUESTION NO. 1479 FOR ANSWER ON 28.07.2023 BY SHRI VISHNU DATT SHARMA REGARDING REHABILITATION OF CHILDREN

STATE-WISE NUMBER OF CHILDREN WHO ARE IN OPEN SHELTER UNDER MISSION VATSALYA SCHEME (ERSTWHILE CHILD PROTECTION SERVICES SCHEME) FOR THE LAST FIVE YEARS

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	342	262	145	125	137
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	51	104	82	53	91
4	Bihar	134	0	0	0	0
5	Chhattisgarh	117	127	79	79	60
6	Goa	378	225	225	204	113
7	Gujarat	0	60	55	31	31
8	Haryana	614	425	414	300	206
9	Himachal Pradesh	38	91	48	32	36
10	Jammu and Kashmir	0	0	0	0	0
11	Jharkhand	141	125	83	25	32
12	Karnataka	1153	1084	912	361	490
13	Kerala	100	100	74	75	46
14	Madhya Pradesh	348	374	340	440	335
15	Maharashtra	86	50	175	391	150
16	Manipur	296	355	333	317	362
17	Meghalaya	159	150	160	90	100
18	Mizoram	0	0	0	0	0
19	Nagaland	35	60	113	30	27
20	Orissa	244	300	296	221	186
21	Punjab	0	0	0	0	0
22	Rajasthan	401	331	384	331	321
23	Sikkim	60	64	50	51	80
24	Tamil Nadu	264	275	144	275	119
25	Tripura	58	75	58	56	69
26	Uttar Pradesh	500	517	487	318	272
27	Uttarakhand	50	75	124	29	47
28	West Bengal	1326	1226	925	950	950
29	Telangana	0	0	0	0	100
30	Andaman & Nicobar	0	0	0	0	0
31	Chandigarh	0	0	0	0	0
32	Dadra & Nagar Haveli and Daman & Diu	0	25	25	0	13
33	Ladakh	0	0			0
34	Lakshadweep	0	0		0	0
35	Delhi	380	313	254	250	179
36	Puducherry	42	9	15	14	25
Total		7317	6802	6000	5048	4577